



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,28th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3654/2022 B/O	ASMA BIBI AND ANR Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
2	Bail Appln./3655/2022 B/O	RIJWAN MALLIK Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
3	Bail Appln./3656/2022 B/O	RAJA BORO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	Bail Appln./3658/2022 B/O	MD. MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
5	Bail Appln./3660/2022 B/O	ABDUL HOQUE Versus THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
6	Bail Appln./3662/2022 B/O	HIRANYA SAHARIA Versus THE STATE OF ASSAM	MR. N K KALITA MR. S DUTTA	PP, ASSAM
7	Bail Appln./3665/2022 B/O	MD. HARUN ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
8	Bail Appln./3671/2022 B/O	MANISH KUMAR VERMA Versus THE STATE OF ASSAM	MR. A M BORA MR B CHOUDHURY MR. K P PATHAK	PP, ASSAM
9	Bail Appln./3672/2022 B/O	MD ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
10	Bail Appln./3673/2022 B/O	MD. FURQAN ANSARI @ MD. FURKAN ANCHARY Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
11	Bail Appln./3674/2022 B/O	MD ABDUL SALAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
12	Bail Appln./3675/2022 B/O	AMINUL RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS MS E NATH	PP, ASSAM
13	Bail Appln./3676/2022 B/O	SUJOY DEY @ SUJAY DEB BARMAN Versus THE STATE OF ASSAM	MR P DAS	PP, ASSAM

14	Bail Appln./3678/2022 B/O	MD AHIDE UDDIN AHMED @ AHIDEUDDIN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
15	Bail Appln./3679/2022 B/O	MD. SAMSULLAH KHAN AND ANR. Versus STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
16	Bail Appln./3680/2022 B/O	MD. SAMINUR ISLAM @ RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
17	Bail Appln./3682/2022 B/O	NAJAR ALI Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
<u>MOTION</u>				
18	W.P.(Crl.)/43/2022 B/O	ALOK SARKAR Versus THE STATE OF ASSAM AND 9 ORS.	MR S DAS MR D J HALOI	GA, ASSAM PP, ASSAM
19	AB/3797/2022 B/O	AMINA BEGUM Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
20	AB/3821/2022 B/O	HOFIQL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
21	AB/3822/2022 B/O	MD. HAKIM MULLAH AND 11 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
22	AB/3823/2022 B/O	SIKANDAR ALI AHMED AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
23	AB/3826/2022 B/O	SADDAM ALI Versus THE STATE OF ASSAM	MR. S U AHMED MR. B HUSSAIN	PP, ASSAM
24	AB/3827/2022 B/O	MOJIRUL ISLAM Versus THE STATE OF ASSAM	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
25	AB/3837/2022 B/O	KABIL AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
26	AB/3841/2022 B/O	MD. MUKHTER Versus THE STATE OF ASSAM	MR. S K BHATTACHARYYA MR B SINHA	PP, ASSAM
27	AB/3842/2022 B/O	DR ROHINI KANTA SARMA @ DR ROHINI SARMAH AND ANR Versus THE STATE OF ASSAM	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	PP, ASSAM
28	AB/3844/2022 B/O	SIRAJUL HOQUE KAZI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
29	AB/3845/2022 B/O	JITENDRA DEKA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
30	AB/3847/2022 B/O	MD. AKMAL HUSSAIN Versus THE STATE OF ASSAM	MR. S K ROY MD K RAHMAN	PP, ASSAM
31	WP(C)/8449/2022 B/O	M/S T AND T PROJECTS LTD Versus THE STATE OF MIZORAM AND 2 ORS	MR M Z AHMED MR. R HUSSAIN MR. A M DUTTA MR A A AHMED	GA, MIZORAM

32	WP(C)/8452/2022 B/O	PHUNTSO TSERING AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. D MOZUMDER MR. P BORAH MR S SARMAH	GA, AP
<u>BAIL HEARING (BA)</u>				
33	Bail Appln./3333/2022 B/O	MD. ASHADUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
34	Bail Appln./3541/2022 B/O	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED MR. M ALOM	PP, ASSAM
35	Bail Appln./3611/2022 FIXED	INTAZ ALI @ INTIJUL ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
36	Bail Appln./3615/2022 B/O	MRIDUL HAQUE Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/12/2022

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MR A KAKOTI	22-12-2022	To	05-01-2023
9)	MS D D ROY	22-12-2022	To	06-01-2023
10)	MR. N ANAND	02-01-2023	To	06-01-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/3693/2022 B/O	JAHIDUL ISLAM @ RAJU AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
2	WP(C)/7503/2022 B/O	ABDUL KADER Versus THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MR J U AHMED MR K U AHMED MR S HUSSAIN	SC, SEC. EDU. MR. A R BHUYAN (r-5) MR. W RAHMAN (r-5)
MOTION (BA)				
3	Bail Appln./3638/2022 B/O	AMINUL ISLAM MOLLAH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
4	Bail Appln./3639/2022 B/O	DILBAR BHUYAN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
5	Bail Appln./3649/2022 B/O	MRIGANKA RAJKHOWA Versus THE STATE OF ASSAM	MR. T DEURI P. DEKA MR. B TANTI	PP, ASSAM
6	Bail Appln./3652/2022 B/O	IRFAN ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
7	Bail Appln./3669/2022 B/O	CHAHIDUL ISLAM @ SAIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
8	Bail Appln./3681/2022 B/O	PRADIP KUMAR DAS Versus THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA MR M BHUYAN	PP, ASSAM
MOTION				
9	CRP(IO)/323/2022 B/O	NEELOTPAL BHATTACHARJEE AND 2 ORS. Versus SMT. JOBA BHATTACHARJEE AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	
10	Crl.Pet./1335/2022 FIXED	PREM NATH BHAGAT Versus THE STATE OF ASSAM AND ANR	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	PP, ASSAM
11	Crl.Pet./1336/2022 FIXED	MD BASHEER AND ANR Versus THE STATE OF ASSAM AND ANR	N K NEOG MR. P DUTTA	PP, ASSAM

12	Crl.Pet./1339/2022 B/O	SUMAN SHILL @ SUMAN SHEEL Versus THE STATE OF ASSAM AND ANR.	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
13	AB/3814/2022 FIXED	FAIZUL HAQUE Versus THE STATE OF ASSAM	MR D R GOGOI TRI GOSWAMI	PP, ASSAM
14	AB/3835/2022 B/O	AINUL HOQUE Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
15	AB/3836/2022 B/O	JAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
16	AB/3839/2022 B/O	NARAYAN DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
17	AB/3843/2022 B/O	MD. RAFIT ALI Versus THE STATE OF ASSAM	MR A K AHMED	PP, ASSAM
18	WP(C)/8387/2022 B/O	SATYENDRA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HEALTH
19	WP(C)/8395/2022 B/O	DR. NABIN CHANDRA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	SC, HEALTH
20	WP(C)/8447/2022 B/O	DR. BONORANJAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HEALTH

BAIL HEARING (BA)

21	Bail Appln./2934/2022 FIXED	ASHOK KUMAR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
22	Bail Appln./3199/2022 FIXED	MUHAMMED SHAFI TV @ MUHAMMED SHAFI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
23	Bail Appln./3319/2022 FIXED	SAFIKUL HAQUE @ SAHIL AKHTAR Versus THE STATE OF ASSAM	MR. M RAHMAN MS A AHMED	PP, ASSAM
24	Bail Appln./3393/2022 FIXED	RANJAN GOGOI Versus THE STATE OF ASSAM	MR. SAIENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	PP, ASSAM
25	Bail Appln./3407/2022 FIXED	SABURUDDIN ALI Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
26	Bail Appln./3459/2022 FIXED	LOTFOR RAHMAN @ ROCKY AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
27	Bail Appln./3506/2022 FIXED	JAIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N N JHA MR. A S ALI MR. M UDDIN MR. S A B KHABIR MS M SAHOO	PP, ASSAM
28	Bail Appln./3581/2022 FIXED	AMINUL HOQUE @ AMIN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM

29	Bail Appln./3587/2022 FIXED	HANIFUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
30	Bail Appln./3589/2022 FIXED	HANIFUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
31	Bail Appln./3606/2022 FIXED	DILBAR BHUYAN AND ANR Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
BAIL HEARING				
32	AB/3339/2022 B/O	DIPANKAR RAY AND 2 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. G J GOSWAMI	MR. D J KAPIL PP, ASSAM
33	Bail Appln./3484/2022 FIXED	DIBYA JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	PP, ASSAM
	WITH I.A.(CrI.)/823/2022 in Bail Appln./3484/2022	DIBYA JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR.	MRS L BORUAH MS M BORAH MR. B B BORAH	PP, ASSAM
34	AB/3631/2022 B/O	BIJAY GUPTA Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
35	AB/3655/2022 B/O	TIKEN DAS Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
ORDERS				
36	I.A.(CrI.)/834/2022 FIXED in CrI.Rev.P./10760/2022 WITH CrI.Rev.P./10760/2022 (Filing Number)	BITUPON GOGOI Versus THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI	PP, ASSAM
		BITUPON GOGOI Versus THE STATE OF ASSAM AND ANR (E)	MR A V SINGH	
37	I.A.(CrI.)/835/2022 CrI.Rev.P. 569/2022(D/O), B/O in CrI.Rev.P./569/2022	ZAKIR HOSEN Versus THE STATE OF ASSAM	MR H BEZBARUA K. KALITA	PP, ASSAM
38	I.A.(CrI.)/843/2022 B/O in AB/3493/2022 WITH AB/3493/2022	RAJIV KUMAR GUPTA Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
		RAJIV KUMAR GUPTA Versus THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM

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